

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. Manjula Devi
x
PREETHA. M. K.
for KSR & Co.

Counsel for
Respondents.

McPate

ORDER

Counsel representing both the parties are present. Counsel for respondent sought time for filing counter. Time extended at request. Put up on 15.09.2017 at 10.30 A.M.

—52—
(K. Anantha Padmanabha Swamy)
Member (Judicial)